

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3955

ANSWERED ON:23.12.2015

Funding to UN

Chaudhary Shri P.P.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India contributes to the funding of the United Nations and its agencies;
- (b) if so, the details thereof over the last three years, agency and committee-wise;
- (c) the percentage share of contribution by India as against the total funding in these UN agencies;
- (d) the benefits gained by India in providing such funding to the United Nations and its agencies;
- (e) whether the Government proposes to reduce the said contribution; and
- (f) if so, the details and reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) Yes, India contributes to the funding of the United Nations and its agencies.

(b) The details are given at Annexure.

(c) Each member state is obligated to contribute to the UN. The contribution is calculated on the basis of scale of assessments, which takes into account the country's share of the global Gross National Income with discounts given for low per-capita income and the country's external debt. The contribution in respect of UN peacekeeping operations is also based on this scale of assessments with adjustments made for average per capita Gross National Income vis-a-vis global average Gross National Income. The scale of assessments is normally reviewed after every three years. Based on this scale, India's contribution to the UN regular budget was fixed at 0.534% from 2009-12 and 0.666% from 2013-2015. India's contribution to UN peacekeeping operations was fixed at 0.1068% for the period 2009-12 and at 0.1332% for the period 2013-15.

(d) to (f) As a member state of the UN, it is mandatory for India to contribute to the UN budget. As such, there is no proposal to reduce India's contribution below the scale of assessment determined by the UN.